

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3583**  
**TO BE ANSWERED ON APRIL 03, 2023**  
**MANAGEMENT OF SEWAGE IN ASSAM**

**NO. 3583. SHRIKAMAKHYA PRASAD TASA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the management of garbage, waste and sewage is becoming a serious issue in the urban areas in Assam;
- (b) if so, the details thereof;
- (c) whether Government provides financial and technical assistance to Assam for establishment of garbage and sewage treatment plants;
- (d) if so, the details thereof during the last one year and current year, year-wise, city-wise in Assam;
- (e) whether Government has assessed or proposes to assess the progress of the work carried out in Assam in this regard; and
- (f) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

(a) & (b): Sanitation is a State subject. To provide additional support to deal with various issues concerning sanitation, waste management, Government of India has launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years, with a vision of scientific solid waste management, sustainable sanitation and a new component for treatment of used water i.e. Used Water Management (UWM) for cities with less than one lakh population.

(c) & (d) : Central financial assistance under SBM-U 2.0 is given to States/UTs including Assam for establishing of various types of Municipal Solid Waste (MSW) management plants like, Waste-to-Compost (WtC), Waste-to-Energy (WtE), Bio-methanation, Material Recovery Facilities (MRF) and legacy waste dumpsites remediation, etc.

Further, under UWM component, financial provisions are also made for (i) setting up of Sewage Treatment Plants (STPs)/ STP-cum-FSTP; (ii) Interception and Diversion (I&D) structures including provision of pumping stations and pumping main/gravity main upto STP; (iii) septic tank desludging equipments.

Under SBM-U, the total financial outlay of the States and UTs for the entire Mission Period is ₹62,009 crore. Under SBM – U 2.0, the total financial outlay of the States and Uts for the entire Mission Period is ₹1,41,600 crore.

The Central Share(CS) funds under SBM-U 2.0 is released to the States which further distributes funds along with the State Share to the concerned ULBs covered in the action plan. As such city-wise details are not maintained at national level.

The allocation to Assam has been increased two times from ₹244.30 crores under SBM-U to ₹503.30 crores under SBM-U 2.0. So far, financial assistance amounting to ₹289.18 crores have been approved for release to the State under various components of SBM-U 2.0. Details of CS funds released to the State of Assam during 2021-22 and 2022-23 under SBM-U and SBM (U) 2.0 is as under:

(in Rs. Crore)

S. No.	Mission Phase	Allocation	Fund released		
			Upto 2020-21	2021-22	2022-23
1	SBM – U (2014-2021)	244.30	204.15	3.34	-
2	SBM – U 2.0 (2021-2026)	503.30	NA	5.76	70.40

For technical assistance to States/ULBs, Ministry of Housing & Urban Affairs (MoHUA) has brought out manuals, advisories and guidelines along with regular capacity building interactions.

(e) & (f) : The progress made in management of garbage etc by the States/ UTs under SBM-U is regularly assessed for which Standard Operating Protocols (SOPs) have been developed for certification of ULBs as Open Defecation Free (ODF), ODF+, ODF++ and Star ratings of Garbage Free Cities (GFC) and also through 'Swachh Survekshan'. Tracking the progress of SBM-U in States/ UTs is done by periodical review and assessment by meetings, webinars, workshops etc and also through the dedicated SBM-U portal.

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